

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 10243 - JK (LD) of 2025
DATED:- 19 - 08 - 2025

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 19.08.2025

No:-LAW-OIC/08/2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 10243 -JK(LD) of 2025 dated 18.08.2025.

S. No.	Case No.	Filing year	Case Type	Titled of the case	OIC	Designation
1	1210	2024	OA	Anil Kumar Dubey vs UT of J&K & Ors.	Sh. Deepak Kumar Gupta	CEO Reasi
2	549	2025	OA	Sharifa Begum vs UT of J&K & Ors	Sh. Deepak Kumar Gupta	CEO Reasi
3	409	2025	OA	Sanjay kumar vs UT of J&k & Ors.	Sh. Deepak Kumar Gupta	CEO Reasi
4	1793	2010	SWP	Lilla Devi vs state of J&K & Ors.	Sh. Deepak Kumar Gupta	CEO Reasi
5	2889	2023	WP(c)	Ahmed Din vs UT of J&K & Ors.	Sh. Deepak Kumar Gupta	CEO Reasi
6	268	2024	WP(c)	Inhabitants of village upper Baldanoo Thakatakote Reasi vs UT of J&K & Ors.	Sh. Deepak Kumar Gupta	CEO Reasi
7	531C/W4/25	2021/2020	OA	Abdul Qayoom Katoch C/W OA 425/2020 Rattan Lal Vs UT of J&K & Ors.	Sh. Mukhtar Ahmed	CEO ramban
8	824	2023	WPC	Mohd Tariq Parray & Ors vs UT of J&K & Ors	Sh. Mukhtar Ahmed	CEO ramban
9	1146	2013	OWP	Shankeracharaya College of ETT & another vs State of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government, School Education Department.

Deepak

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